

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No. 2993/2015**

New Delhi, this the 15<sup>th</sup> day of December, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)  
Hon'ble Mr. P.K. Basu, Member(A)**

Bharat Bhushan  
S/o Shri Mani Ram  
Aged about 45 years  
Post: Badli Workers  
R/o H.No. 2109/1, Gali No.10  
Prem Nagar, New Delhi-110008. ....Applicant

(By Advocate: Shri Mahesh Srivastava)

Versus

1. Union of India through its Secretary  
Ministry of Agriculture, Krishi Bhawan  
Rafi Marg, New Delhi.
2. Delhi Milk Scheme  
Through its General Manager  
West Patel Nagar, New Delhi. ....Respondents

(By Advocate: Mr. R. K. Sharma)

**O R D E R (ORAL)**

**Justice M.S. Sullar, Member (J)**

Vide separate detailed judgment of even date rendered in the case of Anil Kumar Vs. UOI & Anr., in main O.A bearing No. 2989/2015, the instant O.A has also been dismissed. However, the parties are left to bear their own costs.

(P.K. Basu)  
Member (A)

(Justice M.S. Sullar)  
Member (J)  
15.12.2016

/Mbt/